GOVERNMENT OF INDIA RURAL DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:578 ANSWERED ON:23.11.2009 CERTIFICATE UNDER IGNOA PENSION SCHEME Mandal Shri Mangani Lal

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether all the States/Union Territories have to certify the intent that all beneficiaries/persons have been included/covered under the Indira Gandhi National Old Age (IGNOA) Pension Scheme;
- (b) if so, the details thereof, State-wise/Union Territories-wise;
- (c) whether all eligible persons could not be covered under the scheme in all blocks of the districts including Madhubani district of Bihar; and
- (d) if so, the details thereof along with reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT(SHRI PRADEEP JAIN 'ADITYA')

- (a): Yes, Sir.
- (b): The State/ Union Territory of Andhra Pradesh, Assam, Chhattisgarh, Himachal Pradesh, Jharkhand, Karnataka, Madhya Pradesh, Mizoram Punjab, Tamilnadu, Uttrakhand, West Bengal and NCT of Delhi have furnished a certificate of universal coverage so far.
- (c): As per the information received, 16 districts in Bihar including Madhubani district have furnished universal coverage certificate to the State Government.
- (d): Identification of beneficiaries and sanction of pension is done by the concerned State Governments and is a continuous process. District wise and individual details are not maintained by the Central Government. All persons who as and when become eligible and identified would be covered under IGNOAPS.